NATIONAL COMPANY LAW TRIBUNAL
KOCHI BENCH

CORAM: SHRI SHYAM BABU GAUTAM **TMT. T.KRISHNA VALLI**
HON'BLE MEMBER (TECHNICAL) **HON'BLE MEMBER (JUDICIAL)**

PETITION No./IA No.	CP/40/KOB/2021
SECTION	213 (b) C/ACT
NAME OF PARTIES	M M ABDUL BASHEER V/S INKEL LIMITED & ANOTHER.
PETITIONERS ADVOCATE/ PROFESSIONAL	HARIKUMAR G NAIR, ANU BALAKRISHNAN, ANGEL SHAJI, AKHIL SURESH.
RESPONDENTS ADVOCATE/ PROFESSIONAL	P H ARAVINDH PANDIAN, CHITRANSH VIJAYVERGIA, BIJU MATHEW, SUPRATEEK NEOGI, RAGHAVENDRA PRATAP SINGH, GOUTHAM K GUJARAL, THUSHARA JAMES, M S AMAL DHARSAN, NOEL JACOB.ASWIN GOPAKUMAR, ANWIN GOPAKUMAR, ADITYA VENUGOPALAN, NIKITHA SUSAN PAULSON, MAHESH CHANDRAN, SHALLET K SAM, SARANYA BABU

Office Notes

14 FEB 2024

O R D E R

IA(C/ACT)/02/KOB/2023 in CP/40/KOB/2021
List this matter for further consideration on **08.04.2024.**
COMP.APPLN/10/KOB/2022 in CP/40/KOB/2021
List this matter for further consideration on **08.04.2024.**
IA(C/ACT)/47/KOB/2022 in CP/40/KOB/2021
List this matter for further consideration on **08.04.2024.**

CP/40/KOB/2021

Learned Counsel, Mr. Akhil Suresh appears on behalf of the Petitioners. Respondents are represented by Learned Counsel, Mr. Aditya Venugopalan.

Both parties are directed to file convenience compilation of the present petition along with each connected IAs narrating briefly with supporting judgements on which parties wants to relied upon. The convenience compilation should not be beyond 5 to 10 pages. Let the same be done within a period of three weeks.

List this matter for further consideration on **08.04.2024.**

Sd /- **Sd /-**

SHYAM BABU GAUTAM **T.KRISHNA VALLI**
MEMBER (TECHNICAL) **MEMBER (JUDICIAL)**